

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
(DIVYANGJAN)**

**LOK SABHA**

**UNSTARRED QUESTION No. 5855  
TO BE ANSWERED ON 03.04.2018**

**WELFARE AND REHABILITATION OF DIFFERENTLY ABLED PERSONS**

**†5855. SHRI UDAY PRATAP SINGH: SHRI VINCENT H. PALA: SHRI M.B. RAJESH:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be please to State:**

- (a) the funds sanctioned/ released and utilized for the welfare and rehabilitation of persons with disabilities/physically and mentally challenged persons in the country during each of the last three years and the current year, scheme and State/UT-wise;
- (b) whether the Government proposes to evolve any plan/mechanism or has received proposals from various States for the empowerment of differently abled/disabled;
- (c) if so, the details thereof and the action taken thereon, State-wise;
- (d) whether the Government has taken steps to create a comprehensive database of physically disabled persons of the country, if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government proposes to review the National Policy for Persons with Disabilities to bring it in consonance with the United Nations Convention on the Rights of Persons with Disabilities, if so, the details and the outcome thereof;
- (f) the steps taken by the Government to provide special assistance in order to reduce the problems being faced by this section of the society; and
- (g) the benefits that have accrued to the differently abled persons owing to the steps taken by the Government?

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

(a): State/UT-wise funds released / utilized under flagship Schemes, namely, Deendayal Disabled Rehabilitation Scheme and Assistance for to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) Scheme during the last 3 years and current year are at **Annexure-I** and **Annexure-II** respectively.

(b) to (c): Under Scheme for Implementation of Person with Disabilities Act, 1995 (SIPDA), assistance is provided to State Govts. and to autonomous organization/Institutes under center/States Governments for various activities relating to empowerment of persons with disabilities, under Right of Persons with Disabilities Act, 2016, particularly for creation of barrier Free Environment and Skill Training Program for persons with disabilities. The State/UT-wise funds utilized under SIPDA Scheme during the last 3 years and current year is at **Annexure-III(A)** and **Annexure-III(B)**.

d): With a view to create a National Database and to issue Unique Disability Identification(UDID) Card to each person with disability, an application software has been developed and hosted on NIC Cloud for implementation of UDID project in the country. 5.68 lakh e-UDID cards have been generated in 17 States/UTs under the project.

(e): Policy formulation is an ongoing process. There is no such concrete proposal to review the existing National Policy for Persons with Disabilities, 2006.

(f) to (g): The Government enacted the Right of Persons with Disabilities Act, 2016 which came into force from 19.04.2017. The Act provides various rights, entitlements to persons with disabilities and also mandates the appropriate government to take measures to ensure that persons with disabilities enjoy their rights equally with others. The Act also mandates the States/UTs and local authorities to take steps to promote education, social security, skill development, employment, sports activities, recreation and health care for persons with disabilities.

Annexure referred to part (a) of Lok Sabha USQ No. 5855 for answer on 03.04.2018

State/UT-wise funds released during the last three years and current year under DDRS Scheme					
S.No.	State/UT	2014-15	2015-16	2016-17	2017-18
		Funds Released (Rs. In Lakh)	Funds Released (Rs. In Lakh)	Funds Released (Rs. In Lakh)	Funds Released (Rs. In Lakh)
1	Andman & Nicobar	0.00	0.00	0.00	0
2	Andhra Pradesh	937.24	826.83	763.14	1097
3	Arunachal Pradesh	0.00	6.74	9.64	0
4	Assam	156.81	88.92	94.01	88.98
5	Bihar	55.20	62.03	25.16	80.58
6	Chandigarh	0.00	0.00	0.00	0
7	Chattisgarh	32.88	47.49	17.51	24.3
8	Dadra & Nagar Haveli	0.00	0.00	0.00	0
9	Daman & Diu	0.00	0.00	0.00	0
10	Delhi	77.62	197.81	82.16	174.69
11	Goa	10.09	8.87	4.89	0
12	Gujarat	63.45	47.24	32.20	57.18
13	Haryana	121.77	117.94	116.24	127.9
14	Himachal Pradesh	8.79	20.53	24.16	24.84
15	Jammu & Kashmir	19.46	9.58	3.25	0.68
16	Jharkhand	7.30	2.45	0.94	0
17	Karnataka	102.82	77.52	96.73	83.86
18	Kerala	567.05	362.25	446.16	573.39
19	Lakshdweep	0.00	0.00	0.00	0
20	Madhya Pradesh	135.14	132.69	99.75	134.56
21	Maharashtra	250.45	141.47	221.47	295.1
22	Manipur	225.11	284.38	270.91	444.04
23	Meghalaya	36.61	45.86	65.16	23.21
24	Mizoram	23.93	11.25	7.38	9.44
25	Nagaland	0.00	0.41	0.00	0
26	Odisha	363.29	445.10	329.31	526.55
27	Puducherry	7.18	14.83	7.16	18.36
28	Punjab	119.00	46.23	68.95	92.08
29	Rajasthan	101.66	139.18	136.12	183.68
30	Sikkim	0.00	0.00	0.00	0
31	Tamil Nadu	68.89	234.29	98.77	225.5
32	Telangana	850.13	750.13	700.88	736.4
33	Tripura	8.44	1.00	12.09	1.42
34	Uttar Pradesh	463.42	550.16	376.19	555.67
35	Uttarakhand	50.88	41.47	28.01	26.52
36	West Bengal	143.43	304.34	361.66	341.62
	<b>TOTAL</b>	<b>5008.04</b>	<b>5018.99</b>	<b>4500.00</b>	<b>5947.55</b>

Annexure referred to part (a) of Lok Sabha USQ No. 5855 for answer on 03.04.2018

State-wise details funds utilized during last three year and current year by various Implementing Agencies under ADIP Scheme ( as on 25.03.2018)					
S.No.	Name of the States / UTs	2014-15	2015-16	2016-17	2017-18
		Funds utilized (Rs.in Lakhs)	Funds utilized (Rs.in Lakhs)	Funds utilized (Rs.in Lakh)	Funds utilized (Rs.in Lakh)
1	Andhra Pradesh	958.17	795.56	642.12	399.84
2	Bihar	257.96	105.80	205.62	476.18
3	Chhattisgarh	449.16	425.03	297.76	50.05
4	Goa	13.01	8.96	3.76	65.02
5	Gujarat	197.32	113.49	1731.26	1836.76
6	Haryana	443.06	473.02	848.49	365.4
7	Himachal Pradesh	129.06	59.61	81.01	54.96
8	Jammu and Kashmir	80.09	126.54	222.59	118.61
9	Jharkhand	372.07	22.79	77.04	106.45
10	Karnataka	273.79	676.98	453.6	286.75
11	Kerala	207.68	239.35	228.68	314.37
12	Madhya Pradesh	816.94	2251.79	1663.46	769.61
13	Maharashtra	1015.75	1846.86	1244.36	1404.28
14	Odisha	317.89	557.79	897.64	479
15	Punjab	228.92	842.46	565.25	276.64
16	Rajasthan	684.16	624.94	539.81	731.99
17	Tamil Nadu	424.41	394.68	353.32	383.17
18	Uttar Pradesh	3033.76	2869.4	4072.05	1664.62
19	Uttarakhand	456.71	301.52	311.2	291.93
20	West Bengal	500.25	1163.02	1149.95	766.98
21	Andaman & Nicobar	27.3	0	10.64	4.38
22	Chandigarh	2.89	0	22.61	0.75
23	Dadra & Nagar Haveli	12.57	0.95	2.13	1.84
24	Daman & Diu	4.00	2.46	3.08	6.25
25	Delhi	171.04	361.09	571.89	275.73
26	Lakshadweep	0	0	0	11.22
27	Puducherry	0	0	20.11	7.09
28	Arunachal Pradesh	5.22	12.92	8.45	1.02
29	Assam	519.31	599.27	542.96	781.3
30	Manipur	111.33	92.31	563.14	145.65
31	Meghalaya	36.67	26.26	98.28	7.44
32	Mizoram	27.92	2.84	38.55	0.08
33	Nagaland	41.41	17.44	16.49	2
34	Sikkim	14.66	23.11	0	0
35	Tripura	7.77	61.37	235.34	97.52
36	Telangna	97.61	377.85	335.56	342.08
<b>Total</b>		<b>11939.86</b>	<b>15477.46</b>	<b>18058.20</b>	<b>12527.32</b>

Annexure referred to part (b) to (c) of Lok Sabha USQ No. 5855 for answer on 03.04.2018

**State-wise grant-in-aid released to the State Govts./UTs under the Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA) during the last three years and current year for creation of barrier free environment (as on 27.03.2018)**

S. No.	State/UT	2014-15 (Rs. in lakh)	2015-16 (Rs. in lakh)	2016-17 (Rs. in lakh)	2017-18 (Rs. in lakh)
1	Andhra Pradesh	--	73.94	--	--
2	Arunachal Pradesh	--	--	--	--
3	Assam	10.00	--	--	--
4	Bihar	--	--	--	925.14
5	Chhattisgarh	--	15.00	--	688.59
6	Goa	--	--	--	--
7	Gujarat	--	15.00	--	114.37
8	Haryana	--	--	50.09	300.11
9	Himachal Pradesh	--	3.15	--	--
10	Jammu & Kashmir	6.40	--	57.74	--
11	Jharkhand	5.48	--	--	--
12	Karnataka	--	--	--	--
13	Kerala	--	14.46	--	--
14	Madhya Pradesh	760.63	18.00	19.37	683.02
15	Maharashtra	--	14.99	1863.34	--
16	Manipur	15.00	--	--	--
17	Meghalaya	--	5.80	107.38	726.72
18	Mizoram	4.92	--	877.16	--
19	Nagaland	--	249.56	861.27	78.48
20	Odisha	99.006	--	607.14	60.62
21	Punjab	--	16.00	5.60	--
22	Rajasthan	150.48	--	--	3813.00
23	Sikkim	11.44	--	578.14	--
24	Tamil Nadu	--	--	796.38	307.50
25	Telangana	--	--	--	--
26	Tripura	--	--	--	--
27	Uttarakhand	32.71	--	50.06	--
28	Uttar Pradesh	--	79.16	419.58	3142.14
29	West Bengal	--	33.00	157.92	100.18
30	Andaman and Nicobar Islands	--	--	--	--
31	Chandigarh	--	--	415.38	--
32	Dadar and Nagar Haveli	--	--	--	--
33	Daman and Diu	--	--	--	--
34	Delhi	--	--	1348.43	45.35
35	Lakshadweep	--	--	--	--
36	Puducherry	14.97	54.17	--	273.16
	<b>TOTAL</b>	<b>1111.03</b>	<b>592.23</b>	<b>8214.98</b>	<b>11258.38</b>

Annexure referred to part (b) to (c) of Lok Sabha USQ No. 5855 for answer on 03.04.2018

**State-wise funds released in respect of Skill Training Programme for PwDs under the Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA) during last 3 years (as on 27.30.2018)**

SNo.	States/UTs	2014-15 (In lakhs)	2015-16 (In lakhs)	2016-17 (In lakhs)	2017-18 (In lakhs)
1	Andhra Pradesh	34.80	108.06	26.07	19.35
2	Arunachal Pradesh	49.80	6.24	5.22	5.7
3	Assam	9.72	160.68	30.23	--
4	Bihar	7.92	178.47	31.37	--
5	Chhattisgarh	56.70	103.95	33.84	360.77
6	Goa	60.58	24.75	0.86	--
7	Gujarat	35.34	103.65	16.82	15.05
8	Haryana	7.20	256.73	101.4	53.44
9	Himachal Pradesh	135.56	94.05	34.25	--
10	Jammu and Kashmir	17.38	94.05	35.1	46.07
11	Jharkhand	17.38	110.74	20.49	--
12	Karnataka	18.60	9	8.63	--
13	Kerala	32.40	39.31	1.71	--
14	Madhya Pradesh	--	197.67	92.31	122.62
15	Maharashtra	--	108.68	29.06	31.59
16	Manipur	79.76	9.9	15.15	44.03
17	Meghalaya	91.37	17.6	13.58	--
18	Mizoram	3.24	9.9	13.58	--
19	Nagaland	6.48	9.9	13.58	--
20	Orissa	--	92.34	19.07	40.34
21	Punjab	--	176	106.11	111.13
22	Rajasthan	16.50	220.89	142.4	61.38
23	Sikkim	--	17.71	14.52	--
24	Tamil Nadu	21.94	157.2	8.63	86.42
25	Telangana	95.28	181.81	40.08	24.01
26	Tripura	12.96	60.63	6.77	--
27	Uttarakhand	1.89	309.24	108.32	--
28	Uttar Pradesh	10.08	724.88	482.41	341.88
29	West Bengal	5.88	214.88	64.45	891.82
30	Andaman and Nicobar Islands	160.03	--	--	--
31	Chandigarh	7.92	--	--	4.37
32	Dadar and Nagar Haveli	28.96	--	--	--
33	Daman and Diu	--	--	--	--
34	Delhi	--	123.72	69.23	3877.89
35	Lakshadweep	--	--	--	--
36	Pondicherry	--	14.85	11.28	--
	<b>TOTAL</b>	<b>1025.67</b>	<b>3937.48</b>	<b>1596.52</b>	<b>6137.86</b>

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